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Sd/-

M. Pandya
(Mumbai)
S. P. Road,
, Opp. S. T.
, Gavliwada,
, Dist. Pune
(14) 270172;
350042646 /
1511898850,
[@gmail.com](mailto: @gmail.com)

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR BARRACKS RETAIL INDIA PVT LTD OPERATING IN TEXTILE INDUSTRY AT BHIWANDI, THANE DISTRICT (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Barracks Retail India Pvt Ltd PAN: AAEECE1819Q CIN:U74999MH2016PTC272362
2.	Address of the registered office	Flat No103, Building No 27, Evershine Millenium Paradise,Thakur Village, Kandivali East, Mumbai, Maharashtra, India - 400101
3.	URL of website	sites.google.com/view/barracksretail
4.	Details of place where majority of fixed assets are located	Bhiwandi, Thane District
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year.	NA
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Complete details may be sought by reaching out to Resolution Professional vide its email address: cirp.barracksretail@gmail.com . Details are also updated in the company website: sites.google.com/view/barracksretail
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Complete details may be sought by reaching out to Resolution Professional vide its email address: cirp.barracksretail@gmail.com . Details are also updated in the company website: sites.google.com/view/barracksretail
10.	Last date for receipt of expression of interest	07 March 2025
11.	Date of issue of provisional list of prospective resolution applicants	09 March 2025
12.	Last date for submission of objections to provisional list	14 March 2025
13.	Date of Issue of Final List of Prospective resolution applicants	16 March 2025
14.	Date of Issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	16 March 2025
15.	Last date of Submission of resolution plans	15 April 2025
16.	Process email id to submit EOI	cirp.barracksretail@gmail.com

Sd/-
Ganesh Venkata Siva Rama Krishna Remani
Resolution Professional
IBBI/IPA-001/IP-P01386/2018-19/12176
302 Nahar Business Center Chandivali Mumbai 400072
For Barracks Retail India Pvt Ltd
Mob.: +91 9967500010

Date: 20.02.2025
Place: Mumbai